

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 442
CP/127/ND/2023

IN THE MATTER OF:

Ms. Sunita Chakravarty & Anr	...	Applicant
Versus		
Kandisa Music Productions Private limited	...	Respondent

Under Section 241,242 & 244.

Order delivered on 30.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Renotified to 11.06.2024

Sd/-
(Court Officer)